

MR. CHAIRMAN: Next question.

लाओस स्थित भारतीय सेनाओं में परिवर्तन

*२६२. श्री राम सहाय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि फरवरी, मार्च, १९६२ में लाओस स्थित भारतीय सेनाओं के सैनिकों में जो परिवर्तन किये जाने वाले थे क्या वे कर दिये गये हैं ; यदि हाँ, तो इन परिवर्तनों के स्वरूप क्या हैं ?

CHANGES IN THE INDIAN FORCES STATIONED IN LAOS

*263. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state whether the changes proposed to be made during February-March, 1962 in the Indian Force personnel stationed in Laos have been made; and if so, what is the nature of these changes?]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH) : The Indian Army personnel sent to serve with the International Commission for Supervision and Control Laos during May-June 1961 were replaced by fresh personnel from India during February — March 1962 on completion of their nine months tenure in Laos. There was no change in the strength of this contingent.

†[प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री को० रघुरमैया) : लाओस की देखरेख और शासन के लिए अन्तर्राष्ट्रीय आयोग के साथ सेवा करने की, मई-जून १९६१ में भेजे गये भारतीय सेना के सैनिकों को उनकी लाओस में ९ मास की अवधि के सम्पूर्ण होने पर, फरवरी-मार्च, १९६२ में नए सैनिकों द्वारा तबदील किया गया है । इस सेनादल की जनशक्ति में कोई परिवर्तन नहीं हुआ ।]

श्री राम सहाय : क्या मैं माननीय मंत्री जी से जान सकूँगा कि इन्हें ठर्म खत्म होने के कारण बदला गया है या कोई दूसरा कारण था ?

SHRI K. RAGHURAMAIAH: I have already said that the change took place because of completion of their tenure, which is nine months.

INVESTIGATION INTO THE EXPLOSION NEAR MAULANA AZAD TOMB

*264. SHRI FARIDUL HAQ AN-SARI: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 156 in the Rajya Sabha on the 28th March, 1962 and state whether investigation into the cracker explosion near Maulana Azad's tomb has been completed by the police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : The case is still under investigation.

SHRI FARIDUL HAQ AN SARI: May I know, Sir, how long it will take to investigate such a simple thing? It has been going on for the last five or six years.

SHRI B. N. DATAR: No. Th's is about a specific incident that the hon. Member has asked a question. It is 12th February, 1962. The matter is under investigation.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, how far the investigation has proceeded?

SHRI B. N. DATAR: This investigation has proceeded along certain lines and clues. It would not be proper for me to divulge them here.

SHRI BHUPESH GUPTA: May I know, Sir, in which direction—leading to the detection or something else—the investigation is proceeding?

SHRI B. N. DATAR: There are various directions for the purpose or ascertaining the truth.

REORGANISATION OF DELHI POLICE

•265. SHRI FARIDUL HAQ AN-SARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there was any scheme under Government's consideration for the reorganisation of the Delhi Police; and

(b) if so, what are the details of that scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The matter is expected to receive consideration in due course.

' (b) Does not yet arise

SHRI FARIDUL HAQ ANSARI: May I know, Sir whether there is any scheme before the Government?

SHRI B. N. DATAR: Yes, there is a scheme. A Committee was appointed. They have given their Report and it is under consideration.

SHRI FARIDUL HAQ ANSARI: May I know the salient features of that Report?

SHRI B. N. DATAR: The Committee has recommended that the Police Force should be enlarged in respect of different classes of officials. Government are considering and also taking action in the matter.

SHRI FARIDUL HAQ ANSARI: May I know whether that Report has said anything about a special cadre for Delhi?

SHRI B. N. DATAR: About what?

SHRI FARIDUL HAQ ANSARI: About a special police cadre for Delhi.

SHRI B. N. DATAR: That question is a larger one, here the question is

about enlarging the police personnel. If the hon. Member wants to know whether there is any proposal to form a separate cadre by itself, now we are receiving officials from the adjoining States of U.P. and Punjab. That is a major question which will have to be properly examined.

SHRI BHUPESH GUPTA: In view of the fact that there is serious criticism about the administration of the Delhi Police, may I know whether the Government has thought it fit to consult the Delhi Municipal Corporation in this matter and other public men with a view to getting suggestions from them as to how the police could be reorganised in this capital city of ours so that every day murder or some such crime does not take place?

SHRI B. N. DATAR: Government are satisfied that the present pattern is the best under the circumstances.

SHRI BHUPESH GUPTA: Government are satisfied? It is an astounding answer for me.

SHRI B. N. DATAR: It is the best under the circumstances.

SHRI BHUPESH GUPTA: Under the circumstances of robbers and bandits or under your circumstances?

SHRI B. N. DATAR: Under the circumstances in De'hi.

दिल्ली विश्वविद्यालय में पत्र-व्यवहार द्वारा शिक्षण का पाठ्यक्रम

*२६६. { श्री भगवत नारायण भार्गवा :
श्री देवकीनन्दन नारायण :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या दिल्ली विश्वविद्यालय ने डिग्री क्लासों के लिये पत्र-व्यवहार द्वारा शिक्षण का पाठ्यक्रम शुरू करने का निर्णय किया है; और यदि हाँ, तो उनका मुख्य बातें क्या हैं ?

(The question was actually asked on the floor of the House by Shri B. N. Bhargava.